

Orient Electric Limited Vs Crompton Greaves Consumer Electricals Limited

Court: Delhi High Court

Date of Decision: Oct. 18, 2023

Acts Referred: Court Fees Act, 1870 " Section 16

Code of Civil Procedure, 1908 " Section 89

Hon'ble Judges: C.Hari Shankar, J

Bench: Single Bench

Advocate: Gautam Wadhwa, Saumya Bajpai

Final Decision: Disposed Of

Judgement